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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB)No.1685/KB/2018  
CA(IB)No.1150/KB/2019

Present: 1. Hon'ble Member (J), Shri Jinan K.R.  
2. Hon'ble Member (T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> September 2019, 10:30 A.M

Name of the Company		Soufflet Malt Alwar Private Limited Vs. Celebrity Breweries Private Limited	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Pranay Agarwal, Adv 2. Ankita Baid, Adv	}	for IRP	Anand
PARTHA PRATIM GHOSH	}	IRP	[Signature]

1. Anuj Singh 2. Pratik Sharma 3. Suryakish Mausri	}	for Operational Creditor	Shub 17/09/2019
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**ORDER**

Ld. Interim Resolution Professional (IRP) with his Counsel appears.  
Ld. Counsel for the Operational Creditor appears.

**CA(IB) No. 1150/KB/2019** is an application filed under Section 12A of the Insolvency and Bankruptcy Code, 2016 read with Regulation 30A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the IRP for the reasons that the matter was settled out of the Tribunal between the Operational Creditor and the Corporate Debtor and that committee of members not been constituted.

It is submitted by the Ld. Counsel for the Operational Creditor that the entire debt has been paid and the IRP fees and costs has also been paid. Upon settlement prays for withdrawal of the CP, so also prays for withdrawal of the amount deposited in the Escrow Account vide order dated 27/08/2019 and amended on 02/09/2019.

Being satisfied that the matter was settled out of the Tribunal, permission is granted as prayed for. Registry is directed to refund the amount deposited by the Operational Creditor vide order dated 27/08/2019 within a week from this date to the Operational Creditor.

CA(IB) No. 1150/KB/2019 is allowed and disposed of accordingly.

Therefore, CP (IB) No. 1685/KB/2018 is disposed of as withdrawn vide order in CA 1150 of 2019. No order as to costs.

File is consigned to record.



(Harish Chander Suri)  
Member (T)



(Jitendra K.R.)  
Member (J)